

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NAGRAJ ALLOYS PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Nagraj Alloys Private Limited
2.	Date of incorporation of corporate debtor	11 th November, 2011
3.	Authority under which corporate debtor is incorporated /Registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U51101MH2011PTC223836
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat no 004, Maa Bambleshwari Apartment near Patidar Bhawan, Quetta colony, Nagpur, Maharashtra, India, 440008.
6.	Date of closure of Insolvency Resolution Process	10 th November, 2024
7.	Liquidation commencement date of corporate debtor	Hon'ble NCLT passed the Liquidation order on 11 th November, 2024 (Date of receipt of order: 26 th November, 2024)
8.	Name and registration number of the insolvency professional entity acting as liquidator	M/s Orion Resolution & Turnaround Private Limited (acting through its Authorized Representative Mr. Abhijit Gokhale) IPE IBBI Registration No. IBBI/IPE-0089/IPA-3/2023-24/50066
9.	Address and e-mail of the liquidator, as registered with the Board	Registered address: Orion Resolution and Turnaround Private Limited, 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400093 Email: ipe@orionipe.com
10.	Address and e-mail to be used for correspondence with the liquidator	Registered Address: Same as the registered address mentioned in Item No. 9. Email: liquidation.nagraj1110@gmail.com
11.	Last date for submission of claims	26 th December, 2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **NAGRAJ ALLOYS PRIVATE LIMITED** on **11th November, 2024**. The Liquidator has received the order via email on **26th November, 2024**.

The stakeholders of **NAGRAJ ALLOYS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **26th December 2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the Liquidation Process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38

Date: 29th November 2024
Place: Mumbai


Abhijit Gokhale,
Authorized IP/ Director,
Orion Resolution & Turnaround Private Limited
Liquidator of Nagraj Alloys Private Limited
Registration No. of IPE- IBBI/IPE-0089/IPA-3/2023-24/50066
Registration No. as an IP – ICAI/IPE/0016

Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex,
Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400069.
Registered Email Id of IPE: ipe@orionipe.com
Process specific e-mail ID for correspondence: liquidation.nagraj1110@gmail.com
AFA valid upto 31st December 2025